CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 414 OF 2013

Thursday, this the 12th day of December, 2013

CORAM:

£

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

I.J.Sunny
Pay and Accounts Officer
Pay and Accounts Office
Ministry of Agriculture
Fine Arts Avenue, Cochin – 16
Residing at Inchakuzhiyil House
Mankuttipadam
PO Pady, Thrissur District – 680- 699

Applicant

(By Advocate Mr. Shafik M.A)

versus

- Union of India represented by the Controller General of India Lok Nayak Bhavan, Khan Market New Delhi – 110 003
- The Chief Controller of Accounts
 Ministry of Agriculture
 Krishi Bhavan, New Delhi 110 001
- 3. The Controller of Accounts
 Ministry of Agriculture
 16-A Akbar Road Hutments
 New Delhi 110 011

Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 12.12.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.JUSTICE A.K.BASHEER. JUDICIAL MEMBER

When this case is taken up for consideration, it is submitted by learned counsel for the respondents that Annexure A-1 order directing the applicant to undergo training programme on "Government Accounting and Auditing" at NIFM, Faridabad has been cancelled by order dated



June 14, 2013. A copy of the order issued by the competent authority to this effect has been made available for our perusal.

2. Therefore, the Original application is **closed** as infructuous. No costs.

Dated, the 12th December, 2013.

K GEORGE JOSEPH ADMINISTRATIVE MEMBER

JUSTICE A.K.BASHEER
JUDICIAL MEMBER

٧s